

RAJASTHAN HIGH COURT

No. 16/PI/2020

Date- 20.04.2020

CIRCULAR

In view of safety concerns of various stakeholders and consideration of representation/suggestions, the directions issued vide Circular No. 15/PI/2020 dated 19.04.2020 are hereby kept in abeyance till further orders.

The Subordinate Courts/Special Courts/Tribunals of Rajasthan would continue to function in terms of this office Circular No. 14/PI/2020 dated 14.04.2020.

By Order


20.04.2020
REGISTRAR GENERAL

No. Gen/XV/42/2020/2675

Date – 20.04.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar Cum Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. PS to all Hon'ble Judges, Rajasthan High Court.
3. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgship.
4. Presiding Officers of all the Special Courts and Tribunals.
5. All the Bar Associations through the concerned District & Sessions Judges.
6. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.


20.04.2020
REGISTRAR GENERAL